

and take up farm forestry and silvi-pasture activities on public lands.

- (v) Decentralised Nurseries Scheme has been initiated in most States.
- (vi) Funding support for Social Forestry activities was secured under the Rural Employment Programmes.

(d) and (e). With a view to enhance the effectiveness of the Board, it has been decided recently that the Board shall guide and oversee the Wastelands Development Programme and for this purpose, it will adopt a mission approach for enlisting peoples' participation, harnessing the inputs of science and technology and achieving inter-disciplinary coordination in programme planning and implementation. The new strategy aims at integrated land use planning on watershed basis, village level action plans, emphasis on conservation and natural regeneration, fuelwood, fodder and timber production and technology extension.

Jurisdiction of CAT over Public Sector Undertaking

6865. SHRI A. JAYAMOHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to extend the jurisdiction of Central Administrative Tribunal (C.A.T) to cover the administrative litigations of Banking and Public Sector Undertakings;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). Although under Section 14(2) of the Adminis-

trative Tribunals Act, 1985 there exists a provision for bringing all Corporations/Societies and local and other authorities owned and controlled by the Government of India, under the purview of the Central Administrative Tribunal no such general notification covering all such corporations/societies including Banking and Public Sector Undertakings has so far been issued as the CAT is not presently in a position to take up additional work involved in respect of Public Sector Undertakings, etc.

Electronic Industries in Nagaland

6866. SHRI SHIKIHO SEMA: Will the PRIME MINISTER be pleased to state:

(a) whether environmental conditions of Nagaland are most suitable for development of electronic industries;

(b) whether any study has been made in this regard; if so, the details thereof;

(c) whether Government propose to set up various electronic units in the state;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Dust-free and relatively low-humid climate is considered to be favourable for electronics industry. However, there are other more important aspects viz. availability of trained manpower, transport facilities, proximity of market or a major urban area etc. which are essential for the industry.

(b) No specific study has been carried out by the Department of Electronics in this regard.

(c) to (e). Government has no proposal

in this regard. No application for issue of Industrial Licences/Letter of Intent has been received in the Department of Electronics for setting up of electronics units in the State of Nagaland.

Schemes for Development of Tharu Tribe in Bihar

6867. SHRI DHARMESH PRASAD VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to adopt socio-economic schemes for the socio-economic development of the Tharu tribes of West Champaran, Bihar, affected by the setting up of Valmiki Tiger Project; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). There are no villages in the core area of the Valmiki Tiger Reserve. The villages in the buffer area of this tiger Reserve are mainly inhabited by the people of Tharu tribe. The Management Plan for this Tiger Reserve received from the State Government mentions the following steps for socio-economic development of these tribes:

- (i) The villagers should be motivated to raise the plants such as teak, sissoo on the bunds of their agricultural fields.
- (ii) For short term benefit fruit trees should also be planted.
- (iii) Dairy development works should be carried out to make them self sufficient. This should include piggery and poultry.
- (iv) These programmes can be integrated with Area Develop-

ment Schemes through Blocks and Panchayats.

- (v) Unemployed local youths from the local villages can be selected as guides for the park.
- (vi) Use of non-conventional energy can be enhanced with the help of Khadi Gram Udyog Board by establishing community gobar gas plant in the villages.
- (vii) Project Tiger should finance schemes like pasture development, forest based cottage industries such as sal leaf plate manufacturing, honey bee rearing boxes.
- (viii) Insurance companies may be involved for crop compensation if the crops is damaged by wild animals.
- (ix) Compensation for the human beings and cattle killed by wild animals should be paid as early as possible.

CSIR Cases in CAT and Supreme Court

6868. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the total number of case filed in the Central Administrative Tribunal and the Supreme Court by Council of Scientific and Industrial Research (C.S.I.R.) (including its Units) and its employees during the last three years;

(b) the number of cases decided in the Tribunal and the Supreme Court and implemented by CSIR;

(c) the number of cases pending imple-